NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL. BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
IA106/17	-	For filing	241(1) (a)	M.S.Nagappa Vs Stump Schuele and
IA107/17,	0	objections		Somappa Pvt Ltd.
IA 108/17 in		by Respon-		
CP No.81/		dent counsel		
2017				=

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SRINANDAN·K For Sminivas Er Badul Councels (7299914774)	R Petitioners	(D)

1. Pental. K. Ayun Ab. prespondets

Counsel for petitioner is present. Counsel for respondents is also present. He has filed objections in IA No.106/17, 107/17 and 108/17. Couunsel for respondents has also filed a fresh application questioning the maintainability of the petition.

Registry to check and put up.

List it on 16.11.2017.

MEMBER (J)

MEMBER (T)